

clude of the Income Tax Officers:

(c) whether Government have received any memorandum from the traders in this regard;

(d) if so, the details thereof; and

(e) the steps taken by Government in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF REVENUE IN THE MINISTRY OF FINANCE (SHRI A.K. PANJA): (a) Yes, Sir. The news item refers to an incident of alleged violent resistance from public against survey operations being conducted by the Income-tax Department

Conducting of survey is in accordance with the provisions of law and in conformity with the declared objectives of the Government to combat tax evasion.

It is not correct to say that the officials conducting survey had to run away on account of opposition from the public. However, for ensuring the safety of the officials, police help had to be sought to escort them back.

(b) There have been reports in the Press to the effect that the Delhi Iron and Hardware Merchants Associations gave a call for Delhi Trade Bandh in protest against survey.

(c) and (d). A delegation of representatives of various trade organisations of Delhi complained against alleged harassment caused by the survey teams of the Income-tax Department. The delegation also met the Chief Commissioner of Income-tax (Administration), Delhi, who assured them that due action would be taken in the event of any irregularity brought to his notice. It is reported that the delegation felt satisfied after their meeting with the Chief Commissioner

and no specific instance was brought to his notice in writing.

(e) In view of reply to parts (c) and (d) above, does not arise.

[English]

Circular Railway at Calcutta and other Places

1314. SHRI MOHANBHAI PATEL: Will the Minister of RAILWAYS be pleased to state:

(a) the progress made so far in the completion of Calcutta Circular Railway project;

(b) whether Government have abandoned the remaining project;

(c) if so, the details in this regard and the reasons therefor;

(d) whether government have plan for similar projects at other cities; and

(e) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) 82 per cent, till January 1989.

(b) No part of the sanctioned project has been abandoned.

(c) Does not arise.

(d) No, Sir.

(e) Does not arise.

Changes in Scheme for 100 Per Cent EOUs

1315. SHRI JAGANNATH PATTAIK: Will the Minister of COMMERCE be pleased to state: